

(21)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/116/2016
NAME OF THE PETITIONER(S) : A.R. Rajasekar
NAME OF THE RESPONDENT(S) : M/s i Gen Power System Private Limited & 3 others
UNDER SECTION : 111, 237, 397/398, 402, 403 & 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

NAVEEN KUNAR MURTHI

For Respondent

M. Name

M. ROSHAN ATIQ

Position

M. Roshan Atiq

ORDER

Both the counsels are present. In view of the order to be passed in
CP/80/2017 put up the matter on 18.01.2018.

- sdr -
(S.VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
/pb/

- sel -
(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)